GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

AMOUNT DUE ON PUBLIC SECTOR COMPANIES

†618. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether a huge amount of the Department of Telecommunications is due on Gujarat Narmada Valley Fertilizers, GAIL, Rail Tel, Power Grid and other public sector companies;
- (b) if so, the details of the said outstanding amount department and company-wise; and
- (c) the steps taken/being taken by the Government to recover the said outstanding amount?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, HUMAN RESOURCE DEVELOPMENT AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

- (a) Yes, Sir
- (b) The details of the company-wise outstanding amount is enclosed as **Annexure.**
- (c) Demand notices have been issued to the Licensees.

ANNEXURE

DETAILS OF DUES OUTSTANDING IN RESPECT OF DECENTRALIZED PSU'S

Sl	NAME OF THE LICENSEE	SERVICE	YEAR	DEMAND
No				RAISED (Rs
				in Cr.)
1	Rail Tel Corporation Of	ISP-IT,US-	2005- 06 to	307.26
	India Ltd.	ISP,NLD	2018-19	
2	Delhi Metro Rail	IP-II	2004 to	5481.52
	Corporation of India		2017-18	
3	Gail India Limited	IP-II	2001-02 to	172655.73
			2018-19	
4	Software Technology Parks	UL-ISP,ISP-	2014-15 to	90.22
	of India	IT,Com-VSAT	2008-09	
5	Ernet India Ltd	UL-ISP	2014-15,	47.09
			2017-18	
6	Powergrid Corporation of	UL-ISP,	2017-18 to	22062.65
	India Ltd	UL-ISP	2018-19	
7	NICSI	Comm- VSAT	2009-10 to	842.02
			2016-17	
8	Gujrat Narmada Valley	ISP-IT,VSAT	2009-14	15019.97
	Fertilizers of Chemicals			
9	Oil India	NLD	2016-17	48489.26
10	Tamil Nadu ARASU Cable	UL-ISP	2015-16	65.44
	TV			
